OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

SI.No	Name of the official	From	То
1	Sh. Sachin Chandna S/o Sh. Mahesh Kumar (E.C78459603)	JJA/Ahlmad in the court of Ms. Vasundhra Chhaunkar, Ld. CJM (NW), Rohini Courts, Delhi.	JJA/Ahlmad in the court of Ms. Shama Gupta, Ld. PO MACT (NW), Rohini Courts, Delhi.
2	Sh. Anurag Bhardwaj S/o Sh. Om Prakash (E.C-38488594)	JA/Ahlmad in the court of Ms. Shama Gupta, Ld. PO MACT (NW), Rohini Courts, Delhi.	JA/Ahlmad in the court of Sh. Sunil Chaudhary, Ld. DJ-04 (NW), Rohini Courts, Delhi.
3	Sh. Pankaj Singhal S/o Sh. Ramesh Chand Singhal (E.C-27183271)	JA/Ahlmad in the court of Sh. Sunil Chaudhary, Ld. DJ-04 (NW), Rohini Courts, Delhi.	JA/Ahlmad in the court of Ms. Vasundhra Chhaunkar, Ld. CJM (NW), Rohini Courts, Delhi.
4	Ms. Poonam Sharma W/o Sh. Rajender Gautam (E.C-97979427)	Reader/SJA in the court of Sh. Kashish Bajaj, Ld. JMFC, Digital Traffic Court (NW), Rohini Courts, Delhi.	SJA in Nazarat Branch (NW), Rohini Courts, Delhi.
5	Ms. Saranjit Kaur W/o Sh. Manmohan Singh (E.C-62247537)	JA in Nazarat Branch (NW), Rohini Courts, Delhi.	JA/Reader in the court of Sh. Kashish Bajaj, Ld. JMFC, Digital Traffic Court (NW), Rohini Courts, Delhi.

Notes:

- 1. Transferred official(s) shall handover the charge of all the records in their custody alongwith the computer Hardware & other peripherals, non-consumable stationery articles, if any, before relinquishing their duties at transferor stations.
- 2. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

01.05:0025 (VIRENDER KUMAR BANSAL) PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2025/ 12300 - 12333

Date 01-05-2025

Copy forwarded for information and necessary action to:-

- Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 The Judicial Officer(s) concerned, Rohini Courts, Delhi.
- 3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- 4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
- 5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.
- 6. The Record Officer, North-West, Rohini Courts, Delhi.
- The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
 The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- 9. The Web-site Committee, Rohini Courts/Tis Hazarl Courts, Delhi.
- 10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- 11. Personal Office of the undersigned.
- 12. The Facilitation Centre, Rohini Courts, Delhi.
- 13. The ALIO, Library Branch, Rohini Courts, Delhi.
- 14. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
- 15. The official(s) concerned.

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16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction/to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi. g/w

01.05:2005 PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI